

DIVISION BENCH

ITEM NO.114

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.154/2024, IA No.155/2024 & IA No.168/2024
IN CP (IB) No.25/ALD/2023**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|---|
| NAME OF THE COMPANY | THE ADMINISTRATOR OF THE SPECIFIED UNDERTAKING OF THE UNIT TRUST OF INDIA THROUGH MR. PURUSHOTTAM M. BANDEKAR V/S M/S USHA INDIA LIMITED |
| UNDER SECTION | 7 IBC (IN CIRP) |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 06th August, 2024.

-Sd-

(Court Officer)

23rd July, 2024

Bipul Kumar Tiwari
(Stenographer)